पिछड़े वर्गों संबंधी आयोग के प्रतिवेदन की क्रियान्विति

341. श्री रीतलाल प्रसाद वर्मा :
श्री डी० पी० यादव :
श्री पी० के० कोडियन :
श्री लक्ष्मण मलिक :
श्री अमरराय प्रधान :
श्री जयराम वर्मा :
श्री रामावतार शास्त्री :

क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) पिछड़े वर्ग सम्बन्धी आयोग द्वारा वर्ष 1980 में प्रस्तुत किए गए प्रतिवेदन की मुख्य सिफारिशें क्या हैं ;

(ख) उस पर सरकार की क्या प्रतिक्रिया है ;

(ग) उन में से किन-किन सिफारिशों को प्राथमिकता के आधार पर क्रियान्वित करने का विचार है ; और

(घ) उन पर कितनी राशि खर्च होगी ?

गृह मंत्रालय में राज्य मंत्री (श्री योगेन्द्र मकवाणा) : (क) पिछड़े वर्ग सम्बन्धी आयोग द्वारा प्रस्तुत किये गये प्रतिवेदन में की गई सिफारिशें संविधान के अनुच्छेद 340(3) के अधीन प्रतिवेदन पर कार्यवाही किए जाने और संसद के पटल पर रखे जाने के बाद ही उपलब्ध कराई जा सकती है ।

(ख), से (घ). प्रतिवेदन पर कार्यवाही की जा रही है ।

Illicit Liquor Deaths

342. SHRI H. N. GOWDA:
SHRI JAGPAL SINGH:
SHRI PIUS TIRKEY:
SHRI CHHITTUBHAI GAMIT:
SHRI D. M. PUTTE GOWDA:
SHRI R. N. RAKESH:
SHRI CHHANGUR RAM:
SHRI RAJESH KUMAR SINGH:
SHRI K. LAKKAPPA:
SHRI TRILOK CHAND:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of deaths due to drinking of illicit liquor, State-wise, during the last one year; and

(b) the steps taken by Government to stop illegal distillation, distribution and inter-state smuggling?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) The requisite information is being collected and on receipt of the same a statement will be laid on the Table of the House.

(b) Instructions have been issued on 18th December, 1980 to all the State Governments and Union Territories to take effective steps in this regard by:—

(i) Making the State excise machinery move effective in checking the country liquor stocks to guard against adulteration.

(ii) Initiation of timely and deterrent action by the local police authorities against those fund indulging in illicite distillation of liquor and its trafficking.

(iii) Taking of adequate steps by the State Governments in co-ordina-